

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1703
ANSWERED ON:02.08.2001
TESTING OF IMPORTED EQUIPMENT
RAVINDRA KUMAR PANDEY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any system to test the standard and quality of imported rail equipments, boggies, engines and other items in Indian Railways;
- (b) if so, the number of approved/disapproved samples of such imported items during the last three years and the current year; and
- (c) the existing rule to test the imported items?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) Yes, Sir. There is a well defined system to test the standard and quality of imported rail equipments, coaches, engines and other items.

(b) Status of major imported items inspected during last three years is as under:

(i) Twenty one 4000 HP freight & Ten passenger Diesel Locomotives have been inspected and approved.

(ii) Three 140T Brake down Cranes have been inspected. Out of them One crane has been commissioned and accepted after testing and the remaining two cranes are in the process of commissioning and acceptance.

(iii) 1.45 Lakh Metric tones of rails were inspected and passed.

(iv) 56967 Nos. Locomotive Wheel Discs were inspected and 1100 Nos. were rejected after receipt in India. The total cost of rejected wheels have been recovered from the firm.

(v) 24 Coaches have been imported and were put into service. However, presently these have been temporarily withdrawn from service for rectification under warrantee and other clauses of the contract.

(vi) 2 Track machines were imported. One had certain defects and is under rectification under warrantee and other clauses of the contract.

(c) Existing rules provide for nomination of Inspecting Authorities (IO) in the purchase orders and the items are inspected by IO as per the contract specifications prior to dispatch to India. In case of cranes, Locomotives and other rolling stock, after receipt in India, the vehicles are commissioned and subjected to Mandatory Oscillation Trials by Research, Design and Standards Organisation (RDSO), the technical wing of Indian Railways. These are finally accepted on successful completion of such trials and commissioning.